

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 17.02.2021

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	423/2021	Senthilkumar @ Karthick, S/o.Isakki Pandian	679/ 2019	Thirumangala m Town	392 r/w 397 IPC	11.12.2020	PAT.S.Iyappakathir vel
2	945/2021	Ananthalingam, S/o.Meenakshi Sundaram	1442/ 2020	Vilakuthoon	406 409 420 468 and 471 IPC	18.12.2020	S.Nedunchelian
3	790/2021	N.S.Lakshmi, W/o.Senthil	1442/ 2020	Vilakuthoon	406 409 420 468 and 471 IPC	AB	P.Kumaravel
4	993/2021	C. Balamuthukumaran S/o. Chandrasekar	10/ 2019	DCB, Madurai.	120(B), 419, 465, 468, 471 and 420 IPC	20.01.2021	R.Shankar Ganesh 9787070055
5	1072/2021	1.Muthu Erul, S/o.Kannan 2. Balakumar @ Beedi Bala, S/o.Dhanagopal	1987/ 2020	K.Pudur	216 A 414 397 109 34 Of IPC	14.09.2020	M.Jayapal 9597725579
6	1155/2021	Ponmuthu, S/o.Ponnuchamy	1230/ 2020	Keerathurai	392 r/w 397 506(ii) of IPC	12.12.2020	K.M.Vivekanantha n

7	1247/2021	Veeramani, S/o.Rajamani	496/ 2013	Teppakulam	120(B),1471 48,149, 212,302 of IPC r/w 109 & 34 of IPC	8.2.2021	K.S.Selvaganesan
8	1248/2021	Vikki @ Vignesh S/o. Chinnasamy	1825/ 2020	Vadipatti	380,457 of IPC @ 302,380, 457 of IPC	18.11.2020	S.Mayalagu
9	1249/2021	K.Chelliah S/o. Karuppan	64/ 2020	CCB (ALGSC)	465,466, 468,471 & 120(b) of IPC	9.2.2021	L.Absar Ussain
10	1250/2021	Muthupandi S/o. Sonaimuthu	58/ 2021	Samayanallur	341,294(b),3 07,506(ii) of IPC and 4 of TNPWH Act	7.2.2021	M.Thiyagarajan
11	1251/2021	1)ArulMurugan S/o. Alagar 2)Periyasamy S/o.Nandakumar	1775/ 2020	Samayanallur	379 of IPC	18.1.2021	S.Arumugam
12	1252/2021	1)Vetrivel S/o.Thangamuthu 2)Premkumar S/o.Thangapandiyan 3)Arunpandiyan s/o.Poopadiyan 4)Manojkumar S/o.Thandeeswaran	27/ 2021	Kadupatti	392 of IPC	3.2.2021	A.Vasimalai
13	1253/2021	Ram Ananth Gowtham @ Ravikumar Mangal S/o. Kukki Gowtham	2605/ 2020	K.Pudur	302 of IPC	20.12.2020	P.Amirtharaj
14	1254/2021	S.ThangaPerumal S/o. Selvarathinam	2600/ 2020	Tallakulam	397 of IPC	2.1.2021	B.Ramanathan

ANTICIPATORY BAIL PETITION

15	584/2021	1. Vasanthakumari @ Hephzibah Thuruthi, W/o.Maheswaran Velappan Thuruthi 2. Rajan Jaypaul, S/o.Sivaprakash	01/ 2021	AWPS Samayanallur	417 376 323 506(i) IPC and 4 of TNPWH Act	AB	C.Ramachandran 9842133954
16	898/2021	Kalidoss S/o.Chinnadurai	63/ 2021	Theppakulam P.S	406 &420 IPC	AB	S.Thoppammal 6374834212
17	1006/2021	1. Muthaiah, S/o. Andikonar 2. Shanmugavalli, W/o, Muthaiah	14/ 2021	Vadipatti P.S	447, 294(b), 323, 324, 506(i) IPC and Sec 4 of TNPWH Act	AB	S.Elangovan 8610821963
18	1172/2021	1. Annamalai, S/o.Mayandi 2. Leelavathi, W/o.Annamalai	51/ 2021	Samayanallur	294(b) 323 341 506(i) and 4 of TNPWH Act	AB	PAT.S.Iyappakathir vel
19	1173/2021	1.Saminathan, S/o.Ponnusamy 2. Jegan, S/o.Saminathan	33/ 2021	Kottampatti	294(b) 323 324 341 355 506(i) of IPC	AB	V.A.Dhana Aravindha Balaji

20	1255/2021	R.Vijayapandi S/o. Rajendran	64/ 2021	Teppakulam	294(b),324 and 506(ii)of IPC	AB	M.Gurusamy
21	1256/2021	J.Vinoth S/o.R. Jayapalan	160/ 2021	Sellur	341,294(b),3 07 of IPC	AB	K.Chandrakumar
22	1257/2021	1)Seemairajan S/o. Murugesan 2) Muthaiah S/o. Selvam	25/ 2021	Thirunagar	147,148, 452,294(b), 506(ii) of IPC	AB	M.Jayapal
23	1258/2021	Rajalakshmi D/o. Thangapandi	1565/ 2020	Kallikudi	294(b),3233 24,506(ii) and 302 of IPC	AB	U.Kalimuthu
24	1259/2021	P.Pandiyarajan S/o. Pandi	48/ 2021	Subramaniya puram	294(b),4483 26,506(ii) 307 of IPC r/w 4 of TNPWH Act	AB	M.S.Sureshkumar
25	1260/2021	S.Muthuvel S/o.M.Subramanian	7/ 2019	DCB Madurai	120(b),465,4 66,468,471 and 420 IPC	AB	R.Nagarajan1
26	1261/2021	1) SuriyaPrakash S/o. Vekadachalam 2) Kogilavani W/o. SuriyaPrakash	Unkn own	Jaihindpuram	406 420 506(ii) of IPC	AB	R.John Jeyaseelan

CONDITION RELAXATION PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
27	1086/2021	Lakshmipathi, S/o. Balakrishnan	10/2020	DCB, Maduri	420 IPC	S.Arokiya Selva Ramesh 9842675777
28	1262/2021	S.Pasumponpandian S/o. Sevukapandian	1548/2020	Karimedu	504,505 of IPC	K.P.Kamalakaran
29	1263/2021	Bhaskara Sethupathi S/o. Udaiyar Thevar	2566/2021	Tallakulam	294(b),324 and 506(ii) of IPC	B.Muthuramalingam
30	1264/2021	1)Eswari W/o. Selvaraj 2)JeyaPrakash S/o. Pitchaidevar 3)Vasantha Karthi S/o. Selvaraj	24/2019	Thirupparank undram All Women P.S.	498(A),406 and 506(i) of IPC	L.Absar Ussain
31	1265/2021	Alagar S/o. Solamalai	132/2020	Alanganallur	294(b),324506(ii)) of IPC and 4 of TNPWH Act	K.P.Karthick
32	1266/2021	Muthaiya S/o. Samaiyan	923/2020	Sindupatti	379 of IPC r/w 21(1) of MMDR Act	M.Kubendiran

TIME EXTENSION PETITION

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Advocate names
33	1271/2021	M.Jeyakumar, S/o.Mayandi	375/2019	Sedapatti	C.G.Pethanaraj

RETURN OF PROPERTY

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate names
34	1267/2021	Pandi, S/o.Mokkasamy Thevar	1867/2020	Usilampatti Town	451,457	M.Kubendiran
35	1268/2021	Mokkathurai, S/o.Aandi	924/2020	Sedapatti	451,457	M.Kubendiran
36	1269/2021	Dharmaraj, S/o.Irulappan	1468/2020	Perungudi	451,457	P.Velmurugan
37	1270/2021	G.Kameshwaran, S/o.Govindhan	1718/2020	Vadipatti	451,457	M.Thiyagarajan